

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00224/2020 in & OA/310/00165/2015

Dated Thursday the 3rd day of September Two Thousand Twenty

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

C.Chelliah, S/o. Chidambaram,
Sivankoil Agraaharam,
Devakottai 630302.

....Applicant/Applicant

By Advocate M/s. M. Sivavarthanam

Vs

1.The Union of India,
rep by the Chief Post Master General,
Tamil Nadu Circle, Chennai 600002.

2.The Post Master General,
Southern Region, Madurai 625002.

3.The Director of Postal Services,
O/o. The Post Master General,
Southern Region, Madurai 625002.

4.The Superintendent of Post Offices,
Karaikudi Division,
Karaikudi 630003.Respondents/Respondents

By Advocate Mr. S. Nagarajan

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Heard the counsel for the applicant. Perused the MA.

2. This MA is filed by the applicant seeking permission to withdraw the OA.
3. MA 224/2020 is allowed for the reasons stated therein and in the interest of justice. OA 165/2015 is allowed to be withdrawn.
4. In view of the above, OA is dismissed as withdrawn.

**(C.V.Sankar)
Member(A)**

**(S.N.Terdal)
Member(J)**

03.09.2020

SKSI